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1995 S.K. Das
P.R. Panda
S. S. Pathak
H.S. Bijay Pat & C. H. Ghosh
(for ~~Opp. Party~~)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. 48 1991

Parasuram Mitalpatra Applicant (s)

Versus

Varan D. Dinda & Others Respondent (s)

Sr. No.	Date	Order with Signature
1	5.3.91	<p>Issue notice of admission & hearing to the respondents calling upon them to show cause why -</p> <p style="text-align: center;">8.5.91.</p> <p>put up on the date fixed.</p> <p style="text-align: right;">and W.C. chairman member.</p>
2.	8.5.91	<p>Heard Mr. S.K. Das for the applicant and Mr. <u>the</u> learned counsel for the Railway Administration. The learned counsel for the railway administration wants some time for filing his counter. We are not inclined, in the circumstances of this case to grant any time to the Railway Administration for filing of counter. As the matter is petty ⁶⁵ one, notice of admission and hearing was ordered to be issued and it was served about more than a month and half back. The claim relates to a faulty ^{petty} amount of Rs. 240/-. Against the applicant, a disciplinary proceedings was started ^{started} in which a punishment of</p>

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Serial No. of Order	Date of Order	Order with Signature
		<p>Cont'd...</p> <p>stoppage of one increment for six months was imposed and the applicant feeling aggrieved approached this Tribunal by filing OA 246 of 1988. In that OA this Tribunal set aside the order of punishment of stoppage of increment and in its 1st stage substituted a ratio ^{censure}. Since the present claim is based on the judgment passed by this Tribunal and the amount involved is very small, we direct that the Railway Administration should pay the claim amount of Rs.240/- to the applicant within one month from the date of receipt of this order. If the amount is not paid within one month from the date of receipt of this order, interest @ 12% ^{per} would be payable to the applicant.</p> <p style="text-align: right;">Vice Chairman <i>[Signature]</i> Member (Judicial) <i>[Signature]</i></p>